

## NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person, that as mentioned in Part – IV and Note -II (ii) of the Notice dated 28<sup>th</sup> October, 2020 of the Registrar (Judicial-I), High Court Appellate Side, Bombay, the Cause List of the final hearing matters of Tax Appeals listed before the Special Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice Dama Seshadri Naidu** is as per the Annexure 'C'. The list of total pending Tax Appeals (ready matters ) is as per Annexure 'D'.

Note - 1	This being Special Division Bench for hearing the Tax Appeals, the Cause List ( Annexure 'C') is circulated well in advance and requests for adjournment, will not be ordinarily entertained.
Note -2	In case any Advocate/s or Party - in person, whose matter is in annexure 'D' but not in Cause List Annexure 'C', may send a Praecipe two days in advance on the email id : <a href="mailto:reghighgoadb@gmail.com">reghighgoadb@gmail.com</a> along with an acknowledgment of service of Praecipe to the other side.

By order

<b>High Court of Bombay at Goa, Panaji</b>	<b>(Kiran A. Bagi)</b>
<b>Date : 03-11-2020</b>	<b>Registrar Judicial</b>

**IN** THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.

LIST OF THE CASES SET DOWN FOR FINAL HEARING

**BEFORE THE HON'BLE SHRI JUSTICE M. S. SONAK AND THE HON'BLE SHRI JUSTICE DAMA SESHADRI NAIDU IN THE COURT NO. 1**

**ON 23/11/2020 , 24/11/2020 & 25/11/2020 AT 10:30 A.M.**

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
<b><u>FOR FINAL HEARING</u></b>						
201	TXA/1/2016	ADV. SUNANDA PANDURANG AMONKAR ADV. SHENVI KAKODKAR PRANAV SURYAJI	VEDANTA LIMITED, ERSTWHILE SESA STERLITE LTD./SESA GOA LTD.,	COMMISSIONER OF INCOME TAX, PANAJI, GOA.		ADMITTED ON 19/09/2017 - SERVICE IS COMPLETE -
	WITH CA/17/2016 IN TXA/1/2016	ADV. SUNANDA PANDURANG AMONKAR ADV. SHENVI KAKODKAR PRANAV SURYAJI	VEDANTA LIMITED, ERSTWHILE SESA STERLITE LTD./SESA GOA LTD.,	THE COMMISSIONER OF INCOME TAX, PANAJI, GOA.		FOR STAY
202	TXA/4/2016	ADV. PALYEKAR VINITA VISHRAM ADV. KAMAT GHANEKAR TANVI	DEVASHRI NIRMAN LLP.	THE ASSISTANT COMMISSIONER OF INCOME-TAX & ANR.,		ADMITTED ON 23/03/2016 - SERVICE IS COMPLETE
	WITH TXA/5/2016	ADV. PALYEKAR VINITA VISHRAM	DEVASHRI NIRMAN LLP.	THE ASSISTANT COMMISSIONER OF INCOME-TAX & ANR.,		ADMITTED ON 23/03/2016 - SERVICE IS COMPLETE -
	WITH TXA/6/2016	ADV. PALYEKAR VINITA VISHRAM	DEVASHRI NIRMAN LLP.	THE ASSISTANT COMMISSIONER OF INCOME-TAX & ANR.,		ADMITTED ON 23/03/2016 - SERVICE IS COMPLETE -
	WITH TXA/7/2016	ADV. PALYEKAR VINITA VISHRAM	DEVASHRI NIRMAN LLP.,	THE ASSISTANT COMMISSIONER OF INCOME-TAX & ANR.,		ADMITTED ON 23/03/2016 - SERVICE IS COMPLETE -
	WITH TXA/8/2016	ADV. PALYEKAR VINITA VISHRAM	DEVASHRI NIRMAN LLP.,	THE ASSISTANT COMMISSIONER OF INCOME-TAX & ANR.,		ADMITTED ON 23/03/2016 - SERVICE IS COMPLETE -
	WITH TXA/52/2016		THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.	DEVASHRI NIRMAN LTD.,		
203	TXA/29/2016	ADV. SHAILESH REDKAR	GOA SHIPYARD LTD REPRESENTED BY ITS CHAIRMAN & MANAGING DIRECTOR RADAM SHEKHAR MITAL.,	THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE-2, MARGAO.	ADV. AMIRA ABDUL RAZAQ	ADMITTED ON 26/07/2016 - SERVICE IS COMPLETE -

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
	WITH TXA/30/2016	ADV. SHAILESH REDKAR	GOA SHIPYARD LTD. REPRESENTED BY ITS CHAIRMAN AND MANAGING DIRECTOR, RADM SHEKHAR MITAL.	THE ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE-2, MARGAO.	ADV. AMIRA ABDUL RAZAQ	ADMITTED ON 19/09/2016 - SERVICE IS COMPLETE -
204	TXA/42/2016	ADV. AMIRA ABDUL RAZAQ	THE PR. COMMISSIONER OF INCOME TAX, PANAJI.,	ZUARI MAROC PHOSPHATES LTD.,	ADV. SALIL KAPOOR FOR RESPONDENT ADV. DIKSHA ANIL FATERPEKAR FOR RESPONDENT ADV. DEEPA SHIRGAONKAR FOR RESPONDENT ADV. PRIYANKA KAMAT FOR RESPONDENT ADV. TANVI BHARNE FOR RESPONDENT ADV. PRIYANKA KAMAT FOR RESPONDENT	ADMITTED ON 15/11/2016 - SERVICE IS COMPLETE -
205	TXA/43/2016		THE PR.COMMISSIONER OF INCOME TAX.	SESA GOA LTD.,	ADV. SUNANDA PANDURANG AMONKAR ADV. SHENVI KAKODKAR PRANAV SURYAJI	ADMITTED ON 04/10/2016 -
206	TXA/47/2016	ADV. PURUSHOTTAM R. KARPE ADV. POONAM HALDANKAR	KAMAT CONSTRUCTION PVT. LTD., THR. ITS MANAGING DIRECTOR MR. DATTAPRASAD A. KAMAT.	ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, PANAJI AND ANR.	ADV. SUSAN LINHARES FOR R.NO.1	ADMITTED ON 01/08/2016 - SERVICE IS COMPLETE -
	WITH TXA/2/2016	ADV. PARIKSHIT S. SAWANT *THE APPELLANT ADV. MEHJABEEN ANSARI *THE APPELLANT ADV. NEEHAL SANDEEP VERNEKAR *THE APPELLANT	MODELS CONSTRUCTIONS PVT. LTD.,	DEPUTY COMMISSIONER OF INCOME TAX	ADV. AMIRA ABDUL RAZAQ FOR RESPONDENT	ADMITTED ON 05/07/2016 - SERVICE IS COMPLETE -
207	TXA/49/2016	ADV. AMIRA ABDUL RAZAQ	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.	DEVASHRI NIRMAN LTD.,		- ADMITTED ON 26/07/2016- SERVICE IS COMPLETE -
208	TXA/62/2016	ADV. SUSAN LINHARES FOR APPELLANT	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.	V. S. DEMPO HOLDING PVT. LTD.,	ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT ADV. KAMAT GHANEKAR TANVI FOR RESPONDENT	ADMITTED ON 14/06/2017 - SERVICE IS COMPLETE -

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
209	TXA/67/2016	ADV. SUSAN LINHARES FOR THE APPELLANT	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	DEMPO INDUSTRIES PVT. LTD.,	ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT ADV. KAMAT GHANEKAR TANVI FOR RESPONDENT	ADMITTED ON 18/10/2016 - SERVICE IS COMPLETE -
210	TXA/5/2017	ADV. AMIRA ABDUL RAZAQ	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL) BENGALURU.,	TRIMURTI EXPORTS.,	ADV. GAUTAMI KAMAT FOR RESPONDENT	ADMITTED ON 11/10/2017 - SERVICE IS COMPLETE
	WITH TXA/12/2017		THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL) BENGALURU.,	TRIMURTI EXPORTS.,	ADV. GAUTAMI KAMAT FOR RESPONDENT	ADMITTED ON 11/10/2017 - SERVICE IS COMPLETE
	WITH TXA/13/2017		THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	TRIMURTI EXPORTS.,	ADV. GAUTAMI KAMAT FOR RESPONDENT	ADMITTED ON 11/10/2017 - SERVICE IS COMPLETE
211	TXA/14/2017	ADV. SUSAN LINHARES	THR PR. COMMISSIONER OF INCOME TAX, PANAJI.,	THE GOA STATE COOPERATIVE BANK LTD.,	ADV. SAGAR B. RIVANKAR FOR RESPONDENT ADV. RAMA GAJANAN RIVANKAR FOR RESPONDENT	ADMITTED ON 26/02/2018 - SERVICE IS COMPLETE -
212	TXA/15/2017	ADV. SUSAN LINHARES	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ALCON DEVELOPERS.,	ADV. VLEDSON LUCIO BRAGANZA FOR RESPONDENT ADV. V.KORGAONKAR FOR RESPONDENT ADV. JOCELYN MARIA GODINHO FOR RESPONDENT	ADMITTED ON 27/09/2017 - SERVICE IS COMPLETE
213	TXA/19/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	PETER VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3	ADMIT - SERVICE IS COMPLETE -
214	TXA/20/2017	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN	EDGAR BRAZ AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3	

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
215	TXA/21/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	PETER VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
216	TXA/22/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	PETER VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
217	TXA/23/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	PETER VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
218	TXA/24/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	PETER VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
219	TXA/25/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	PETER VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
220	TXA/26/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	EDGAR BRAZ AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
221	TXA/27/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	EDGAR BRAZ AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
222	TXA/28/2017	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN	EDGAR BRAZ AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
223	TXA/29/2017	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN	EDGAR BRAZ AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
224	TXA/30/2017	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN	EDGAR BRAZ AFONSO.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
225	TXA/31/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN	NATALINA VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
226	TXA/32/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	NATALINA VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
227	TXA/33/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	NATALINA VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
228	TXA/34/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	NATALINA VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
229	TXA/35/2017	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE	NATALINA VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	
230	TXA/36/2017	ADV. HANUMANT D. NAIK ADV. SAYELI G BANDODKAR ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN	NATALINA VAZ.,	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3	

FOOTER NOTE :

THE FOLLOWING ADVOCATES HAVE BEEN GRANTED LEAVE :

1. ADV. A.R.S. NETRAVALKAR FROM 19.10.2020 TO 18.12.2020

Assistant Registrar  
High Court of Bombay at Goa,  
Panaji.

Causelists generated by NIC-GHC on 03-11-2020 15:20:22 (2)

## ANNEXURE D

## ANNEXURE 'D'

## LIST OF FINAL HEARING READY MATTERS OF TAX APPEALS

Sr. No.	Case No.	PETITIONER	PETITIONER ADVOCATE	RESPONDENT	RESPONDENT ADVOCATE
1	TXA/51/2012	MOHD. FARHAN A SHAIKH	RAMA GAJANAN RIVANKAR	THE DEPUTY COMMISSIONER OF INCOME -TAX	ADV. AMIRA ABDUL RAZAQ FOR RESPONDENT
2	TXA/57/2012	MOHD. FARHAN A SHAIKH	RAMA GAJANAN RIVANKAR	THE ASST. COMMISSIONER OF INCOME TAX.,	ADV. AMIRA ABDUL RAZAQ FOR RESPONDENT
3	TXA/30/2014	COMMISSIONER OF INCOME TAX		SHREE BHAVANI MINERALS	ADV. S. M. SINGBAL FOR RESPONDENT
4	TXA/1/2016	VEDANTA LIMITED, ERSTWHILE SESA STERLITE LTD./SESA GOA LTD.,	ADV. SUNANDA PANDURANG AMONKAR ADV. SHENVI KAKODKAR PRANAV SURYAJI	COMMISSIONER OF INCOME TAX, PANAJI, GOA.	
5	TXA/2/2016	MODELS CONSTRUCTIONS PVT. LTD.,	ADV. PARIKSHIT S. SAWANT *THE APPELLANT ADV. NEEHAL SANDEEP VERNEKAR *THE APPELLANT ADV. MEHJABEEN ANSARI *THE APPELLANT	DEPUTY COMMISSIONER OF INCOME TAX	ADV. AMIRA ABDUL RAZAQ FOR RESPONDENT
6	TXA/4/2016	DEVASHRI NIRMAN LLP.	ADV. PALYEKAR VINITA VISHRAM ADV. KAMAT GHANEKAR TANVI	THE ASSISTANT COMMISSIONER OF INCOME- TAX & ANR.,	



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7	TXA/5/2016	DEVASHRI NIRMAN LLP.	ADV. PALYEKAR VINITA VISHRAM	THE ASSISTANT COMMISSIONER OF INCOME-TAX & ANR.,	
8	TXA/6/2016	DEVASHRI NIRMAN LLP.	ADV. PALYEKAR VINITA VISHRAM	THE ASSISTANT COMMISSIONER OF INCOME-TAX & ANR.,	
9	TXA/7/2016	DEVASHRI NIRMAN LLP.,	ADV. PALYEKAR VINITA VISHRAM	THE ASSISTANT COMMISSIONER OF INCOME-TAX & ANR.,	
10	TXA/8/2016	DEVASHRI NIRMAN LLP.,	ADV. PALYEKAR VINITA VISHRAM	THE ASSISTANT COMMISSIONER OF INCOME-TAX & ANR.,	
11	TXA/29/2016	GOA SHIPYARD LTD REPRESENTED BY ITS CHAIRMAN & MANAGING DIRECTOR RADAM SHEKHAR MITAL.,	ADV. SHAILESH REDKAR	THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE-2, MARGAO.	ADV. AMIRA ABDUL RAZAQ
12	TXA/30/2016	GOA SHIPYARD LTD. REPRESENTED BY ITS CHAIRMAN AND MANAGING DIRECTOR, RADM SHEKHAR MITAL.	ADV. SHAILESH REDKAR	THE ASSISTANT COMMISIONER OF INCOME TAX, CIRCLE-2, MARGAO.	ADV. AMIRA ABDUL RAZAQ

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13	TXA/42/2016	THE PR. COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	ZUARI MAROC PHOSPHATES LTD.,	ADV. SALIL KAPOOR FOR RESPONDENT ADV. PRIYANKA KAMAT FOR RESPONDENT ADV. TANVI BHARNE FOR RESPONDENT ADV. PRIYANKA KAMAT FOR RESPONDENT ADV. DEEPA SHIRGAONKAR FOR RESPONDENT ADV. DIKSHA ANIL FATERPEKAR FOR RESPONDENT
14	TXA/43/2016	THE PR.COMMISSIONER OF INCOME TAX.		SESA GOA LTD.,	ADV. SUNANDA PANDURANG AMONKAR ADV. SHENVI KAKODKAR PRANAV SURYAJI
15	TXA/47/2016	KAMAT CONSTRUCTION PVT. LTD., THR. ITS MANAGING DIRECTOR MR. DATTAPRASAD A. KAMAT.	ADV. PURUSHOTTAM R. KARPE ADV. POONAM HALDANKAR	ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, PANAJI AND ANR.	ADV. SUSAN LINHARES FOR R.NO.1
16	TXA/49/2016	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.	ADV. AMIRA ABDUL RAZAQ	DEVASHRI NIRMAN LTD.,	
17	TXA/62/2016	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.	ADV. SUSAN LINHARES FOR APPELLANT	V. S. DEMPO HOLDING PVT. LTD.,	ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT ADV. KAMAT GHANEKAR TANVI FOR RESPONDENT

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18	TXA/67/2016	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES FOR THE APPELLANT	DEMPO INDUSTRIES PVT. LTD.,	ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT ADV. KAMAT GHANEKAR TANVI FOR RESPONDENT
19	TXA/5/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL) BENGALURU.,	ADV. AMIRA ABDUL RAZAQ	TRIMURTI EXPORTS.,	ADV. GAUTAMI KAMAT FOR RESPONDENT
20	TXA/12/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL) BENGALURU.,		TRIMURTI EXPORTS.,	ADV. GAUTAMI KAMAT FOR RESPONDENT
21	TXA/13/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,		TRIMURTI EXPORTS.,	ADV. GAUTAMI KAMAT FOR RESPONDENT
22	TXA/14/2017	THR PR. COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES	THE GOA STATE COOPERATIVE BANK LTD.,	ADV. S. R. RIVANKAR FOR RESPONDENT ADV. RAMA GAJANAN RIVANKAR FOR RESPONDENT ADV. SAGAR B. RIVANKAR FOR RESPONDENT
23	TXA/15/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES	ALCON DEVELOPERS.,	ADV. VLEDSON LUCIO BRAGANZA FOR RESPONDENT ADV. JOCELYN MARIA GODINHO FOR RESPONDENT ADV. V.KORGAONKAR FOR RESPONDENT

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24	TXA/19/2017	PETER VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3
25	TXA/20/2017	EDGAR BRAZ AFONSO.,	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR ADV. KIRAN MORE	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3
26	TXA/21/2017	PETER VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
27	TXA/22/2017	PETER VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3

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28	TXA/23/2017	PETER VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
29	TXA/24/2017	PETER VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
30	TXA/25/2017	PETER VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
31	TXA/26/2017	EDGAR BRAZ AFONSO.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3

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32	TXA/27/2017	EDGAR BRAZ AFONSO.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
33	TXA/28/2017	EDGAR BRAZ AFONSO.,	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR ADV. KIRAN MORE	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
34	TXA/29/2017	EDGAR BRAZ AFONSO.,	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR ADV. KIRAN MORE	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
35	TXA/30/2017	EDGAR BRAZ AFONSO.,	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR ADV. KIRAN MORE	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3

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36	TXA/31/2017	NATALINA VAZ.,	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
37	TXA/32/2017	NATALINA VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
38	TXA/33/2017	NATALINA VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
39	TXA/34/2017	NATALINA VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
40	TXA/35/2017	NATALINA VAZ.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3

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41	TXA/36/2017	NATALINA VAZ.,	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. KIRAN MORE ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
42	TXA/37/2017	VANDA AFONSO.,	ADV. HANUMANT D. NAIK ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3
43	TXA/38/2017	VANDA AFONSO.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
44	TXA/39/2017	VANDA AFONSO.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3



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45	TXA/40/2017	VANDA AFONSO.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1, 2 & 3
46	TXA/41/2017	VANDA AFONSO.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE BANGALORE AND 2 ORS.,	
47	TXA/42/2017	VANDA AFONSO.,	ADV. HANUMANT D. NAIK ADV. KIRAN MORE ADV. CARVALHO CANNIGIA ALLAN ADV. SAYELI G BANDODKAR	THE COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, BANGALORE AND 2 ORS.,	ADV. SUSAN LINHARES FOR R.NO.1,2 & 3
48	TXA/47/2017	RUKMINIRAMA STEEL ROLLINGS PVT. LTD., THR. ITS DIRECTOR, BHUPAL RAGHAVENDRA.,	ADV. VINOJ K. DANIEL	ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1 MARGAO.,	ADV. SUSAN LINHARES FOR THE RESPONDENT
49	TXA/51/2017	DATTAPRASAD KAMAT THR. POA SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. KETAKI L. PEDNEKAR ADV. JATIN RAMAIYA	ASSISTANT COMMISSIONER OF INCOME TAX-CENTRAL CIRCLE .,	
50	TXA/52/2017	DEPARTMENT OF TOURISM, GOVT. OF GOA.,	ADV. PRADOSH P. DANGUI	INCOME TAX OFFICER (TDS), WARD-1, PANAJI.,	ADV. Y.V. RAVIRAJ FOR RESPONDENT

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51	TXA/53/2017	DATTAPRASAD KAMAT, THR. HIS POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT
52	TXA/54/2017	DATTAPRASAD KAMAT, THR. HIS POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX- CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT
53	TXA/55/2017	DATTAPRASAD KAMAT, THR. HIS POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT
54	TXA/56/2017	DATTAPRASAD KAMAT, THR. HIS POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI	ADV. SUSAN LINHARES FOR RESPONDENT
55	TXA/58/2017	ANJALI KAMAT, THR. HER POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. BHARNE SADHVI MANGESH ADV. KARAN RAJAN KAMAT ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT

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56	TXA/59/2017	ANJALI KAMAT, THR. HER POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT ADV. BHARNE SADHVI MANGESH	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT
57	TXA/60/2017	ANJALI KAMAT, THR. HER POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. BHARNE SADHVI MANGESH ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT
58	TXA/63/2017	RAMESH ANANT KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT
59	TXA/64/2017	RAMESH ANANT KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT

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60	TXA/65/2017	RAMESH ANANT KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT
61	TXA/66/2017	RAMESH ANANT KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT
62	TXA/67/2017	RAMESH ANANT KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT
63	TXA/68/2017	SADHANA RAMESH KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT ADV. BHARNE SADHVI MANGESH	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT

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64	TXA/69/2017	SADHANA RAMESH KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT ADV. BHARNE SADHVI MANGESH	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT
65	TXA/70/2017	SADHANA RAMESH KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR	ASSISTANT COMMISSIONER OF INCOME TAX-CENTRAL CIRCLE.,	ADV. SUSAN LINHARES FOR RESPONDENT
66	TXA/75/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES	ELEGANCE PROPERTIES PVT. LTD.,	ADV. MANOJ P. KARKERA FOR RESPONDENT
67	TXA/76/2017	SADHANA RAMESH KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. BHARNE SADHVI MANGESH ADV. KARAN RAJAN KAMAT ADV. MARIA SILVEIRA	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT
68	TXA/77/2017	SADHANA RAMESH KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENT

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69	TXA/78/2017	UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. MARIA SILVEIRA ADV. BHARNE SADHVI MANGESH ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	
70	TXA/79/2017	UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	
71	TXA/80/2017	UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	
72	TXA/81/2017	SMITA UDAY KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. MARIA SILVEIRA ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	

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73	TXA/82/2017	SMITA UDAY KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	
74	TXA/83/2017	SMITA UDAY KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	
75	TXA/84/2017	SMITA UDAY KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	
76	TXA/85/2017	SMITA UDAY KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	
77	TXA/86/2017	UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	

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78	TXA/87/2017	UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. BHARNE SADHVI MANGESH ADV. MARIA SILVEIRA	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	
79	TXA/88/2017	ANJALI KAMAT, THR. HER POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT ADV. BHARNE SADHVI MANGESH	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	
80	TXA/89/2017	ANJALI KAMAT, THR. HER POA, SANJIV U. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT ADV. BHARNE SADHVI MANGESH	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	
81	TXA/106/2017	THE PR. COMMISSIONER OF INCOME TAX.,	ADV. AMIRA ABDUL RAZAQ	V.M. SALGAONKAR CORPORATION PVT. LTD.,	ADV. RYAN DA PIEDADE MENEZES FOR RESPONDENT



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82	TXA/119/2017	KAMAT CONSTRUCTION PVT. LTD., THR. ITS MANAGING DIRECTOR, UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI ADV. BHARNE SADHVI MANGESH ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENTS
83	TXA/120/2017	KAMAT CONSTRUCTION PVT. LTD. THR. ITS MANAGING DIRECTOR, UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI ADV. BHARNE SADHVI MANGESH ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENTS
84	TXA/121/2017	KAMAT CONSTRUCTION PVT. LTD., THR. ITS MANAGING DIRECTOR, UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI ADV. BHARNE SADHVI MANGESH ADV. KARAN RAJAN KAMAT	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENTS

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85	TXA/122/2017	KAMAT CONSTRUCTION PVT. LTD., THR. ITS MANAGING DIRECTOR, UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. BHARNE SADHVI MANGESH ADV. KARAN RAJAN KAMAT ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENTS
86	TXA/123/2017	KAMAT CONSTRUCTION PVT. LTD., THR. ITS MANAGING DIRECTOR, MR. UDAY A. KAMAT.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT ADV. BHARNE SADHVI MANGESH ADV. ANIROODH C. SARDESAI	ASSISTANT COMMISSIONER OF INCOME TAX - CENTRAL CIRCLE, PANAJI.,	ADV. SUSAN LINHARES FOR RESPONDENTS
87	TXA/130/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	THE SHIRODA URBAN CO-OP. CREDIT SOCIETY LTD.,	ADV. PRASHIL AROLKAR FOR RESPONDENT
88	TXA/132/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	DEENDAYAL NAGAR SAHAKARI PATHSAUNSTHA MARYADIT.,	ADV. SOMNATH B. KARPE FOR RESPONDENT ADV. ASMITA NAKUL TIRODKAR FOR RESPONDENT ADV. RAJAN REJITHA FOR RESPONDENT

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89	TXA/146/2017	GOA CARBON LTD.,	ADV. SAGAR B. RIVANKAR ADV. S. R. RIVANKAR ADV. RAMA GAJANAN RIVANKAR	THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 1(1), PANAJI AND ANR.,	ADV. SUSAN LINHARES FOR R.NO.1 & 2
90	TXA/148/2017	GOA CARBON LTD.,	ADV. SAGAR B. RIVANKAR ADV. S. R. RIVANKAR ADV. RAMA GAJANAN RIVANKAR	THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 1(1), PANAJI AND ANR.,	ADV. SUSAN LINHARES FOR R.NO.1 & 2
91	TXA/149/2017	GOA CARBON LTD.,	ADV. SAGAR B. RIVANKAR ADV. S. R. RIVANKAR ADV. RAMA GAJANAN RIVANKAR	THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 1(1), PANAJI AND ANR.,	ADV. SUSAN LINHARES FOR R.NO.1 & 2
92	TXA/2/2018	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES	THE QUEPEM URBAN CO- OPERATIVE CREDIT SOCIETY LTD.,	ADV. CHYTHANYA K.K. FOR RESPONDENT ADV. SHAILESH REDKAR FOR RESPONDENT ADV. TATA KRISHNA FOR RESPONDENT ADV. SHARATH S FOR RESPONDENT ADV. AJIT V. GHATIKAR FOR RESPONDENT

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93	TXA/9/2018	THE PR. COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ FOR THE APPELLANT	VPK URBAN CO-OP CREDIT SOCIETY LTD.,	ADV. PARIKSHIT S. SAWANT FOR RESPONDENT ADV. SHIVADATTA PRAKASH MUNJ FOR RESPONDENT ADV. PRASANNA C CHAWDIKAR FOR RESPONDENT ADV. M.D. NAIK FOR RESPONDENT
94	TXA/23/2018	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	THE VPK URBAN COOPERATIVE CREDIT SOCIETY LTD.,	
95	TXA/26/2018	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	THE VPK URBAN COOPERATIVE CREDIT SOCIETY LTD.,	
96	TXA/42/2018	THE COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	ZUARI GLOBAL LTD. (FORMERLY KNOWN AS ZUARI INDUSTRIES LTD.),	ADV. PRASHIL AROLKAR FOR RESPONDENT ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR RESPONDENT ADV. PRILAM PREMANAND PHADTE FOR RESPONDENT

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97	TXA/43/2018	THE COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	ZUARI GLOBAL LTD. (FORMERLY KNOWN AS ZUARI INDUSTRIES LTD.),,	ADV. PRASHIL AROLKAR FOR RESPONDENT ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR RESPONDENT ADV. PRILAM PREMANAND PHADTE FOR RESPONDENT
98	TXA/59/2018	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES	RAMACANTA VELINGKAR MINERALS.,	ADV. S.M. SINGBAL FOR RESPONDENT
99	TXA/62/2018	THE COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	ZUARI GLOBAL LTD., (FORMERLY KNOWN AS ZUARI INDUSTRIES LTD.),,	ADV. PRASHIL AROLKAR FOR RESPONDENT ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR RESPONDENT ADV. SANKALP SINAI BHANGUI FOR RESPONDENT
100	TXA/64/2018	THE COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. AMIRA ABDUL RAZAQ	ZUARI GLOBAL LTD. (FORMELY KNOWN AS ZUARI INDUSTRIES LTD.),,	ADV. PRASHIL AROLKAR FOR RESPONDENT ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR RESPONDENT ADV. SANKALP SINAI BHANGUI FOR RESPONDENT

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101	TXA/73/2018	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES	ESMERALDA INVESTMENTS PVT. LTD.,	ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT ADV. KAMAT GHANEKAR TANVI FOR RESPONDENT ADV. PADGAONKAR KISHAN C FOR RESPONDENT ADV. MASHELKAR TANISHA AVINASH FOR RESPONDENT
102	TXA/3/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX, PANAJI.,	ADV. SUSAN LINHARES	ESMERALDA INVESTMENTS PVT. LTD., (EARLIER KNOWN AS V. S. DEMPO HOLDINGS (P) LTD.),	
103	TXA/11/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	ADV. AMIRA ABDUL RAZAQ	MUKTAR SHAMSHUDDIN SHAIKH.,	
104	TXA/20/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	ADV. AMIRA ABDUL RAZAQ	MUKTAR SHAMSHUDDIN SHAIKH.,	

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105	TXA/22/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	ADV. AMIRA ABDUL RAZAQ	ATLANTIS ENTERTAINMENTS.,	ADV. PARAG S RAO FOR RESPONDENT ADV. SHAMBHAVI PARAG RAO FOR RESPONDENT ADV. FEMY FERNANDES GOMES FOR RESPONDENT ADV. RADHIKA S CANDOLCAR FOR RESPONDENT ADV. SANDHYA KUSHAWAHA FOR RESPONDENT ADV. SOWMYA DRAGO FOR RESPONDENT ADV. MAMTA BHANDARI FOR RESPONDENT ADV. RESHMA KALE FOR RESPONDENT
106	TXA/23/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	ADV. AMIRA ABDUL RAZAQ	SHAMSUN MUKTAR SHAIKH.,	ADV. PARAG S RAO FOR RESPONDENT ADV. SHAMBHAVI PARAG RAO FOR RESPONDENT ADV. SANDHYA KUSHAWAHA FOR RESPONDENT ADV. MAFIDA SHAIKH FOR RESPONDENT ADV. SOWMYA KOKARE FOR RESPONDENT

ANNEXURE D

107	TXA/25/2019	THE PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL), BENGALURU.,	ADV. AMIRA ABDUL RAZAQ	GOA COASTAL RESORTS AND RECREATION PVT. LTD.,	ADV. PARAG S RAO FOR RESPONDENT ADV. SHAMBHAVI PARAG RAO FOR RESPONDENT ADV. FEMY FERNANDES GOMES FOR RESPONDENT ADV. RADHIKA S. CANDOLKAR FOR RESPONDENT ADV. SANDHYA KUSHAWAHA FOR RESPONDENT ADV. SOWMYA DRAGO FOR RESPONDENT ADV. MAMTA BHANDARI FOR RESPONDENT ADV. RESHMA KALE FOR RESPONDENT
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Place : Panaji

Date : 03/11/2020

SD/-  
REGISTRAR  
(JUDICIAL)  
HIGH COURT OF BOMBAY AT GOA